

Annexure-6

Name of the Corporate Debtor: PROGRESSIVE METERS PRIVATE LIMITED; Date of Commencement of CIRP: 28.10.2022; List of Creditors as on: 17.05.2023 (Version-3)

Sl No.	Name of Authorised representative, if	Name of Employee	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	NA	Mukut Bansal	03.03.2023	5,48,399.50	4,24,366.00	Unsecured	NO	NIL	NIL	NIL	NIL	1,24,033.50	
2	NA	Pradeep Singh	09.03.2023	6,88,951.00	NIL	Unsecured	NO	NIL	NIL	NIL	NIL	6,88,951.00	The matter with regard to the said claimant is pending with Saket District Court, Delhi. Since the matter is yet to be adjudicated by the District Court, hence the matter is subjudice, therefore, the RP is unable to admit the claim.
Total	-	-	-	12,37,350.50	4,24,366.00	-	-	-	-	-	-	8,12,984.50	


ANUP KUMAR SINGH
 INSOLVENCY PROFESSIONAL
 IP Registration No.- IBBI/IPA-001/IP-P00153/
 2017-2018/10322